

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 96 OF 2015

Dated: 19th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Kerala State Electricity Board Ltd. Appellant(s)
Versus
Kerala State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Mukund P. Unny
Mr. P.V. Dinesh

Counsel for the Respondent(s) : ----

ORDER

As the matter was not reached, post this matter for hearing on **25.10.2018**,
as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member
vt/vg

(Justice N. K. Patil)
Judicial Member